

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). Posts of senior library attendants do not exist in all Central Government libraries. However in the Central Secretariat Library, the senior library attendants, after prescribed period of service, are eligible for the next grade in accordance with the recruitment rules.

Sea-Erosion posing Threat to Pipelines from Port to Madras Refinery

3608. **SHRI MUHAMMED SHE-RIFF:** Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to state:

(a) whether the Madras Port Trust has asked the Central Water and Power Commission to investigate the causes of sea-erosion which has posed a threat to the pipelines from the port to the Madras refinery;

(b) if so, the outcomes thereof; and

(c) the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) to (c). A request had been received recently from the Madras Port Trust in the Central Water and Power Research Station, Poona. The matter was discussed by them with the Port Authorities. As a result a model study of the problem has been proposed.

Amount drawn by Cooch-Bihar Central Cooperative Bank Limited from R.B.I.

3609. **SHRI B. K. DASCHOW-DHURY:**

Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to state:

(a) the total amount drawn by the erstwhile Cooch Behar Central Co-

operative Bank Limited from the Reserve Bank of India to extend agricultural credit to farmers upto the date of its moratorium;

(b) the amount distributed to the farmers and other individuals or to the Agricultural Credit Cooperative Society with number of such credit Cooperative societies functioning in the District of Cooch Behar and other places under the said Cooch Behar Central Cooperative Bank Limited and the amount realised so far;

(c) total loss meted out to the Reserve Bank of India in this regard; and

(d) whether Government propose to hold enquiry to find out the persons responsible for the huge loss which were clearly stated in the report of the then Joint Secretary, Ministry of Finance Department of Banking and the action Government propose to take against the persons concerned?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) The credit limit sanctioned to Cooch Behar Central Cooperative Bank for short-term agricultural purposes was Rs. 15.00 lakhs for 1972-73. There were no drawals till 27th January, 1973 i.e. the date of moratorium. However, drawals under the limit outstanding on 30th June 1973 aggregated to Rs. 9,76,500.

(b) The information is not readily available and will have to be collected from the State Government. It is likely to take considerable time.

(c) The question of losses to the Reserve Bank of India did not arise.

(d) Government are not aware of any report of any Joint Secretary in the Ministry of Finance (Department of Banking) on the alleged loss in the Cooch Behar Central Cooperative Bank Ltd.